

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Original Application No. 330/00826/2019

Dated: This the 05th day of August, 2019.

PRESENT:

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Sujeet Kumar Srivastava, aged about 58 years, Son of Late Prem Narain Srivastava, Resident of 12/2A/12A, Beniganj, Allahabad.

. . . Applicant

By Adv: Shri A.K. Srivastava

Shri M.K. Srivastava

Shri Charu Srivastava

V E R S U S

1. Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.
3. Senior Divisional Personnel Officer, North Central Railway, Allahabad Division, Allahabad.
4. Senior Divisional Signal and Telecom Engineer (Coordination), North Central Railway, Allahabad Division, Allahabad.

. . . Respondents

By Adv: Shri Shesh Mani Mishra

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan, Member(A)

Heard Shri A.K. Srivastava, learned counsel for the applicant and Shri P.K. Dubey, brief holder of Shri Shesh Mani Mishra, learned counsel for respondents.

2. Learned counsel for the applicant states that the applicant was medically de-categorized and he was given alternative appointment as Chief Office Superintendent vide order dated 11.07.2016